

**(2024) 03 SEBI CK 0002**

**Securities Appellate Tribunal Mumbai**

**Case No:** Miscellaneous Application No. 353, 1015, 1016 Of 2022, Appeal No. 90, 114, 744 Of 2022, 183 Of 2023

A. S. Giridhar And Others

APPELLANT

Vs

Securities And Exchange Board Of  
India

RESPONDENT

**Date of Decision:** March 1, 2024

**Hon'ble Judges:** Meera Swarup, Technical Member

**Bench:** Single Bench

**Advocate:** Anandapadmanabhan Unnikrishnan, Mihir Mody, Harshvardhan Melanta, K. Ashar, Kamal Agrawal, Amrita Jain

**Final Decision:** Allowed

**Judgement**

Meera Swarup, Technical Member

1. Delay in filing the reply is condoned. The reply is taken on record. The Misc. Application No. 353 of 2022 is allowed.
2. Due to non-availability of the bench, the matters are adjourned. List these appeals on April 26, 2024.